

## Annexure – 8

Name of the corporate debtor: Millennium Starch India Private Limited; Date of commencement of CIRP: 28.04.2026; List of creditors as on: 19.05.2026

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of Creditors	Identification No.	Details of claim received		Details of claim admitted							Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount Covered by Security Interest	Amount Covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim				
1	Cargill India Private Limited		11-05-2026	24,63,97,965	0	OC (Others)	0	0		0	0	0		24,63,97,965	Under Verification
2	M/s 63Ideas Infolabs Private Limited		14-05-2026	49,77,990	0	OC (Others)	0	0		0	0	0		49,77,990	Under Verification
<b>Total</b>				<b>25,13,75,955</b>	<b>-</b>		<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>25,13,75,955</b>	

Sd/-

Rahul Sudhakar Kavathekar

Interim Resolution Professional

In the matter of Millennium Starch India Private Limited

(Under Corporate Insolvency Resolution Process)

IBBI Reg. No.: IBBI/PA-003/IP-P00040/2017-2018/10101

AFA Certificate No.: AA1/10101/02/300627/109056

AFA valid upto : 30-June-27

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